THE CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI

O.A. 2254/98

New Delhi this the 9th day of December, 1998

Hon ble Smt. Lakshmi Swaminathan, Member (J)

Hon'ble Shri N.Sahu, Member (A)

Bhudev Sharma alise Bhudev Prasad Sharma S/O Shri Ganga Prasad Sharma R/O B-27, New Ashok Nagar, New Delhi.

. Applicant

(By Advocate Shri U.Srivastava)

Vs.

- 1.Govt.of NCT of Delhi through the Chief Secretary, 5, Shamnath Marg, New Delhi.
- 2.Director General Delhi Home Guards and Civil Defence CTI Complex, Raja Garden, New Delhi.
- 3. The Commandant, Delhi Home Guards and Civil Defence, CTI Complex, Raja Garden, New Delhi.

Respondents

ORDER (ORAL)

(Hon ble Smt.Lakshmi Swaminathan, Member (J)

After hearing Shri U. Srivastava, learned counsel for the applicant for some time, he seeks permission to withdraw the OA. Accordingly OA is dismissed as withdrawn. In the circumstances, Registry may return copies of the DA keeping one copy for record purposes, as prayed for by Learned Course!

(N.Sahu) Member (A) (Smt. Lakshmi Swaminathan) Member (J)